

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges -  
ORDERS - ISSUED.**

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**ROC.NO.8592/2016-B.SPL.**

**NOTIFICATION NO.588-B.SPL.**

**DATED:30.03.2017.**

**READ:**

1. G.O.Ms.No.64, Law (L.A & J - Home Court.A) Department, dated 09.09.2016 Government of Telangana, Hyderabad
2. G.O.Ms.No.106, Home (Courts.A) Department, dated 20.09.2016 from the Government of Telangana, Hyderabad.
3. High Court's Letter Roc.No.8592/2016-B.Spl., dated 31.10.2016 addressed to both the Governments of Telangana and Andhra Pradesh.
4. G.O.Ms.No.208, Finance (HRM-II) Department, dated 19.11.2016 from Government of Telangana, Hyderabad
5. G.O.Ms.No.244, Finance (HRM-II) Department, dated 21.12.2016 from Government of Andhra Pradesh at Amaravathi.
6. High Court's Proceedings Roc.No.8592/2016-B.Spl., dated 27.12.2016.

**The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges.**

The following Trainee Junior Civil Judges mentioned in Column Number 2 who have been appointed as Junior Civil Judges vide the G.Os. 1<sup>st</sup> and 2<sup>nd</sup> read above, and who are undergoing 3 Months Basic Training from 05.01.2017 onwards at Andhra Pradesh Judicial Academy, Secunderabad are posted at the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in Column Number 2 are hereby directed to proceed to their stations and take charge of their respective posts, after completion of the 3 months basic training by 04.04.2017 at Andhra Pradesh Judicial Academy, Secunderabad, from the officers mentioned in Column Number 4.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
1.	Ms. K.Rani Trainee Junior Civil Judge	Special Judicial Magistrate of First Class, Excise Court, Nalgonda. (post kept vacant)	Judicial Magistrate of First Class, Special Mobile Court, Nalgonda.
2.	Sri P.Pavan Kumar Trainee Junior Civil Judge	Junior Civil Judge, Narsapur, Medak District (post kept vacant)	Prl. Junior Civil Judge, Medak.

3.	Ms. Shalini Lingam Trainee Junior Civil Judge	Junior Civil Judge, Jadcherla, Mahabubngar District. (post kept vacant)	Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.
4.	Ms. Anamika Trainee Junior Civil Judge	Addl. Junior Civil Judge, Devarakonda, Nalgonda District (New Court)	Prl. Junior Civil Judge, Devarakonda.
5.	Sri K.Srikanth Trainee Junior Civil Judge	Addl. Junior Civil Judge, Madhira, Khammam District (New Court)	Prl. Junior Civil Judge, Madhira.
6.	Ms. N.Manjula Trainee Junior Civil Judge	Junior Civil Judge, Huzurnagar, Nalgonda District (post kept vacant)	I Addl. Junior Civil Judge, Miryalguda, Nalgonda District.
7.	Ms. B.Priyanka Trainee Junior Civil Judge	Addl. Junior Civil Judge, Kodad, Nalgonda District (New Court)	Her post and also the post of Prl. Junior Civil Judge, Kodad from Prl. Junior Civil Judge, Suryapet. Her B.Priyanka, after assumption of charge as Addl. Junior Civil Judge, Kodad, will be in full additional charge of the post of Prl. Junior Civil Judge, Kodad, until further orders.
8.	Sri B.Hussain Trainee Junior Civil Judge	Addl. Junior Civil Judge, Parkal, Warangal District, VICE Sri M.Arjun, transferred.	Sri M.Arjun, Addl. Junior Civil Judge, Parkal.
9.	On relief, Sri M.Arjun, Addl. Junior Civil Judge, Parkal, Warangal District.	Prl. Junior Civil Judge, Parkal, Warangal District (post kept vacant)	Sri M.Arjun, on relief, will regularly assume charge as Prl. Junior Civil Judge, Parkal, which post he is holding full additional charge.

10.	Sri M.Bhaskara Rao Trainee Junior Civil Judge	I Addl. Junior Civil Judge, Guntur, VICE Smt. Bommatula Shoba Kumari, transferred.	Smt. Bommatula Shoba Kumari, I Addl. Junior Civil Judge, Guntur.
11.	On relief, Smt. Bommatula Shoba Kumari, I Addl. Junior Civil Judge, Guntur.	Prl. Junior Civil Judge, Guntur (post kept vacant)	Smt. Bommatula Shoba Kumari, on relief, will regularly assume charge as Prl. Junior Civil Judge, Guntur, which post she is holding full additional charge.
12.	Sri G.Suresh Babu Trainee Junior Civil Judge	Addl. Junior Civil Judge, Piler, Chittoor District. (post kept vacant)	Prl. Junior Civil Judge,, Piler.
13.	Sri P.Bhanu Sai Trainee Junior Civil Judge	II Addl. Junior Civil Judge, Kadapa, VICE Smt. G.Deena, transferred.	Smt. G.Deena, II Addl. Junior Civil Judge, Kadapa,
14.	On relief, Smt. G.Deena, II Addl. Junior Civil Judge, Kadapa.	Prl. Junior Civil Judge, Kadapa. (post kept vacant)	Smt. G.Deena, on relief, shall take charge of her post from the III Addl. Junior Civil Judge, Kadapa.
15.	Sri G.Sreenivasa Reddy Trainee Junior Civil Judge	V Addl. Junior Civil Judge, Visakhapatnam, VICE Sri K.Pardhasaradhi Rao, transferred.	Sri K.Pardhasaradhi Rao, V Addl. Junior Civil Judge, Visakhapatnam.
16.	On relief, Sri K.Pardhasaradhi Rao, V Addl. Junior Civil Judge, Visakhapatnam.	II Metropolitan Magistrate for Railways, Visakhapatnam (post kept vacant)	I Addl. Junior Civil Judge, Visakhapatnam.
17.	Ms. V.Divya Trainee Junior Civil Judge	Addl. Junior Civil Judge, Alamuru, East Godavari District, VICE Sri M.Subba Rao, transferred.	Sri M.Subba Rao, Addl. Junior Civil Judge, Alamuru.

18.	On relief, Sri M.Subba Rao, Addl. Junior Civil Judge, Alamuru, East Godavari District.	Prl. Junior Civil Judge, Alamuru, East Godavari District. (post kept vacant)	Sri M.Subba Rao, on relief, will regularly assume charge as Prl. Junior Civil Judge, Alamuru, which post he is holding full additional charge.
19.	Sri V.Sri Rama Trainee Junior Civil Judge	Special Judicial Magistrate of First Class, Excise Court, Guntur. (post kept vacant)	V Addl. Junior Civil Judge, Guntur.
20.	Sri C.K.V.Satyakanth Kumar Trainee Junior Civil Judge	I Addl. Junior Civil Judge, Nuzvid, Krishna District (post kept vacant)	II Addl. Junior Civil Judge, Nuzvid.
21.	Ms. M.Vijaya Rameswari Trainee Junior Civil Judge	II Addl. Junior Civil Judge, Bhimavaram, West Godavari District, VICE Sri G.Shanmuka Rao, transferred.	Sri G.Shanmuka Rao, II Addl. Junior Civil Judge, Bhimavaram.
22.	On relief, Sri G.Shanmuka Rao, II Addl. Junior Civil Judge, Bhimavaram, West Godavari District.	Prl. Junior Civil Judge, Bhimavaram, West Godavari District (post kept vacant)	I Addl. Junior Civil Judge, Bhimavaram.
23.	Sri Srikanth Trainee Junior Civil Judge	Addl. Junior Civil Judge, Srikalahasthi, Chittoor District, VICE Smt. P.Chaitanya, transferred.	Smt. P.Chaitanya, Addl. Junior Civil Judge, Srikalahasthi.
24.	On relief, Smt. P.Chaitanya, Addl. Junior Civil Judge, Srikalahasthi, Chittoor District.	Prl. Junior Civil Judge, Srikalahasthi, Chittoor District (post kept vacant)	Smt. P.Chaitanya, on relief, shall regularly assume charge as Prl. Junior Civil Judge, Srikalahasthi which post she is holding full additional charge.
25.	P.Sai Ram Trainee Junior Civil Judge	IV Addl. Junior Civil Judge, Kakinada, East Godavari District, VICE Smt. B.H.V.Lakshmi Kumari, transferred.	Smt. B.H.V.Lakshmi Kumari, IV Addl. Junior Civil Judge, Kakinada.

26.	On relief, Smt. B.H.V.Lakshmi Kumari, IV Addl. Junior Civil Judge, Kakinada, East Godavari District.	Prl. Junior Civil Judge, Kakinada, East Godavari District (post kept vacant)	I Addl. Junior Civil Judge, Kakinada.
27.	Ms. K.Anusha Trainee Junior Civil Judge	Judicial Magistrate of First Class, Special Mobile Court, Guntur. (post kept vacant)	II Addl. Junior Civil Judge, Guntur.
28.	Sri G.Sai Krishna Trainee Junior Civil Judge	II Addl. Junior Civil Judge, Nuzvid, Krishna District, VICE Smt. B.Padma, transferred.	Smt. B.Padma, II Addl. Junior Civil Judge, Nuzvid
29.	On relief, Smt. B.Padma, II Addl. Junior Civil Judge, Nuzvid, Krishna District	Prl. Junior Civil Judge, Nuzvid, Krishna District. (post kept vacant)	Smt. B.Padma, on relief, shall regularly assume charge as Prl. Junior Civil Judge, Nuavid, which post she is holding full additional charge.
30.	Ms. B.V.Vijay Laxmi Trainee Junior Civil Judge	Addl. Junior Civil Judge, Palakole, West Godavari District, VICE Sri K.Shyam Babu, transferred.	Sri K.Syam Babu, Addl. Junior Civil Judge, Palakole.
31.	On relief, Sri K.Shyam Babu, Addl. Junior Civil Judge, Palakole, West Godavari District.	Prl. Junior Civil Judge, Palakole, West Godavari District (post kept vacant)	Sri K.Shyam Babu, on relief, shall regularly assume charge as Prl. Junior Civil Judge, Palakole, which post he is holding full additional charge.
32.	Sri S.Srikanth Trainee Junior Civil Judge	Junior Civil Judge, Vuyyur, Krishna District (post kept vacant)	III Addl. Junior Civil Judge, Vijayawada, Krishna District.
33.	Ms. V.Sri Prathyusha Trainee Junior Civil Judge	I Addl. Junior Civil Judge, Chittoor, VICE Smt. Ch.Ashalatha, transferred.	Smt. Ch.Ashalatha, I Addl. Junior Civil Judge, Chittoor.



34.	On relief, Smt. Ch.Ashalatha, I Addl. Junior Civil Judge, Chittoor.	Prl. Junior Civil Judge, Chittoor. (post kept vacant)	Smt. Ch.Ashalatha, on relief, shall regularly assume charge as Prl. Junior Civil Judge, Chittoor, which post she is holding full additional charge.
35.	Ms. M. Sandhya Rani Trainee Junior Civil Judge	I Addl. Junior Civil Judge, Vijayawada, Krishna District. (post kept vacant)	III Addl. Junior Civil Judge, Vijayawada, Krishna District.
36.	Ms. E.Annamani Trainee Junior Civil Judge	Special Judicial Magistrate of First class, Excise Court, Kakinada, East Godavari District (post kept vacant)	I Addl. Junior Civil Judge, Kakinada.
37.	Sri K.Bala Koteswara Rao Trainee Junior Civil Judge	Special Judicial Magistrate of First Class, Excise Court, Kurnool, VICE Sri P.Raju, transferred.	Sri P.Raju, Special Judicial Magistrate of First Class, Excise Court, Kurnool.
38.	On relief, Sri P.Raju, Special Judicial Magistrate of First Class, Excise Court, Kurnool.	Prl. Junior Civil Judge, Kurnool (Post kept vacant)	Sri P.Raju, on relief, shall regularly assume charge as Prl. Junior Civil Judge, Kurnool, which post he is holding full additional charge.
39.	Ms. C.Ramya Trainee Junior Civil Judge	III Metropolitan Magistrate, Visakhapatnam. (Post kept vacant)	Prl. Junior Civil Judge, Visakhapatnam.
40.	Sri Abdul Rahman Shaik Trainee Junior Civil Judge	II Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District, VICE Smt. M.Sudha Rani, transferred	Smt. M.Sudha Rani, II Addl. Junior Civil Judge, Bheemunipatnam.
41.	On relief, Sri M.Sudha Rani, II Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.	I Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam, VICE Sri K.Murali Mohan, transferred.	Sri K.Murali Mohan, I Addl. Junior Civil Judge, Bheemunipatnam.

42.	On relief, Sri K.Murali Mohan, I Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.	Prl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District (Post kept vacant)	Sri K.Murali Mohan, on relief, shall regularly assume charge as Prl. Junior Civil Judge, Bheemunipatnam, which post he is holding full additional charge.
43.	Sri P.Ravi Sankar Trainee Junior Civil Judge	Judicial Magistrate of First Class, Addateegala, East Godavari District. (post kept vacant)	Judicial Magistrate of First Class, Rampachodavaram, East Godavari District.
44.	Smt. Polavarapu Sulochana Trainee Junior Civil Judge	Junior Civil Judge, Macherla, Guntur District (Post kept vacant)	I Addl. Junior Civil Judge, Gurazala, Guntur District
45.	Sri P.Koteswara Rao Trainee Junior Civil Judge	VI Addl. Junior Civil Judge, Vijayawada, Krishna District. (Post kept vacant)	III Addl. Junior Civil Judge, Vijayawada.
46.	Sri Mohammed Rahamtulla Trainee Junior Civil Judge	Junior Civil Judge, Vayalpadu, Chittoor District (Post kept vacant)	Prl. Junior Civil Judge, Piler, Chittoor District.
47.	Ms. B.M.R.Prasanna Latha Trainee Junior Civil Judge	Addl. Junior Civil Judge, Tiruvur, Krishna District, VICE Sri Pattan Shiyaz Khan, transferred	Sri Pattan Shiyaz Khan, Addl. Junior Civil Judge, Tiruvur.
48.	On relief, Sri Pattan Shiyaz Khan, Addl. Junior Civil Judge, Tiruvur, Krishna District.	Prl. Junior Civil Judge, Tiruvur, Krishna District (Post kept vacant)	Sri Pattan Shiyaz Khan, on relief, shall regularly assume charge as Prl. Junior Civil Judge, Tiruvur, which post he is holding full additional charge.

**NOTE: 1.** All the Trainee Junior Civil Judges, whose postings are given as above, are directed to take charge of their respective posts by availing journey time only.

**2.** In case the officers from whom they have to take charge are on leave or absent for any reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn

will make alternative arrangements, intimating the same to the High Court.

3. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 30/3

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
11. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
12. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
13. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Ananthapuram, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.



**14. THE SUB TREASURY OFFICERS:**

Jadcherla (Mahabubnagar District); Kodad and Huzurnagar (Nalgonda District) Rajendranagar and Maheswaram (Rangareddy District) Parkal (Warangal District); Vayalpadu, Piler, (Chittoor District) Alamuru, Addateegala (East Godavari District), Macherla (Guntur District), Vijayawada, Nuzvid, Vuyyur and Tirupati (Krishna District), Bheemunipatnam, (Visakhapatnam District); Kurupam (Vizianagaram District) and Palakole and Bhimavaram (West Godavari District);

**15. THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad

